

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 575/99

Date of Decision: 5.8.1999

S. E. Pillay Applicant,

Shri J. M. Tanpure Advocate for
Applicant.

Versus

Union of India & 2 Others. Respondent(s)

None Advocate for
Respondent(s)

CORAM:

Hon'ble Shri. Justice R.G. Vaidyanatha, Vice Chairman

Hon'ble Shri.

(1) To be referred to the Reporter or not? *W*

(2) Whether it needs to be circulated to *W*
other Benches of the Tribunal?

R.G. Vaidyanatha
(R.G. VAIDYANATHA)
VICE CHAIRMAN.

H.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

Original Application No.575/99

Thursday the 5th Day of August, 1999

Coram : Hon'ble Shri Justice R.G. Vaidyanatha, Vice Chairman

Shri S.E. Pillay,
Ex.Vehicle Depot, Dehu Road,
Employee T. No.3491,
Resident of 1, Guruwar Peth,
Pune - 411 042. .. Applicant.

Advocate by Shri J.M. Tanpure.

v/s.

1. Union of India, thorugh
The Secretary, Ministry of Defence,
South Block,
New Delhi - 110 001.

2. The Commandant,
Central AFV Depot, Kirkee,
Pune - 411 003.

3. The Commandant,
Ordnance Depot, Fort,
Allahabad. .. Respondents.

Order (Oral)

(Per : Justice R.G. Vaidyanatha, Vice Chairman)

This is an application filed by the applicant for
have
claiming pension. I heard learned Counsel for the applicant
regarding admission.

2. The applicant was discharged from service in 1966,
but his claim is for pension and pensionary benefits which
was
has been introduced in 1972. In that scheme, the cut off



date is fixed as 1.3.1969. Since the applicant was not in service when the scheme was introduced and as per that particular cut off date i.e. 1.3.1969, the applicant is not entitled to the scheme for pension. I have already taken a similar view in 1057/98 which was decided on 22.7.1999 wherein I ~~held~~ have held that the official who retired from service prior to cut off date is not entitled to the claim for the benefit of 1972 Pension Scheme and therefore the present OA is not maintainable and hence liable to be rejected. In the result, the present OA is rejected at admission stage. ~~with a copy to the Respondents.~~



(R.G. VAIDYANATHA)
VICE CHAIRMAN.

H.